

(Hindi and English versions) published in Notification No. S. R. O. 133 in Gazette of India dated the 7th July, 1984, under sub-section (3) of section 123 of the Coast Guard Act, 1978.

[Placed in Library. See No. LT. 8514/84].

- (2) A copy of the Navy Leave (Amendment) Regulations, 1984 (Hindi and English versions) published in Notification No. S. R. O. 114 in Gazette of India dated the 19th May, 1984, under section 185 of the Navy Act, 1957.

[Placed in Library. See No. LT. 8515/84]

Notification under Tea Act, 1953
Statement showing reasons for
delay in laying the papers

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE AND IN
THE DEPARTMENT OF SUPPLY
(SHRI NIHAR RANJAN LASKAR) :

I beg to lay on the Table :—

- (1) A copy each of the following Notifications (Hindi and English versions) issued under section 30 of the Tea Act, 1953 :—

(i) The Tea (Marketing) Control Order, 1984 published in Notification No. S. O. 313(E) in Gazette of India dated the 9th April, 1984.

(ii) The Tea (Distribution and Export) Control (Amendment) Order, 1984 published in Notification No. S. O. 379(E) in Gazette of India dated the 12th May, 1984.

- (2) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (2) of section 16E of the Tea Act, 1953 :—

(i) S. O. 446(E) published in Gazette of India dated the 15th June, 1984 regarding extension of the period of take over of management of the Potong Tea Estate for a further period of six months upto and inclusive of the 12th December, 1984.

(ii) S. O. 447(E) published in Gazette of India dated the 15th June, 1984 regarding extension of period of take over of management of Chargola Tea Estate for a further period upto and inclusive of the 31st December, 1984.

[Placed in Library. See No. LT. 8516/84].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for Finished Leather and Leather Manufacturers, Kanpur, for the year 1982-83 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Promotion Council for Finished Leather and Leather Manufacturers, Kanpur, for the year 1982-83.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 8517/84].

**Coinage (Standard Weight and remedy
of the coins of two rupees containing
copper 75 per cent and nickel
25 per cent) Rules, 1984**

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : I beg
to lay on the Table a copy of